

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

NO: 791

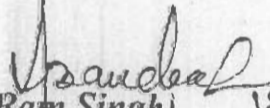
DATED:- 18/10/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts, under Major head 2014-Adm. of Justice, Sub head 0488-Distt. and Sessions Judges, under various object Head for the current year 2016-17 .as per detail given below:

Rs. In lacs.

S.No.	Name of the Court.	Sal	T.E.	Tele phone	2071-P&ORB (NPS)
1.	Pr. D&S Judge, Sgr.	6.222 (Pay Arrears of Sh. Ghulam Nabi Bhat, Ex. S.O. (Deceased)	---	---	0.25
2.	Addl. D&S Judge, Doda.	20.00	---	---	---
3.	Ist. Addl. D&S Judge, Baramulla	---	---	0.20	---
4.	Sub Judge, Jammu.	---	0.10	---	---
5.	Sub Judge, Nowshera.	15.00	---	---	0.15
6.	Forest Magistrate Srinagar..	---	0.30	---	0.15
7	Spl. Mob. Mag, Trehgam (Under 13 th FC)	---	---	---	0.15
8	Munsiff, Bani.	10.00	---	---	---
9	Munsiff, Kangan.	5.00	0.20	0.10	0.20
10	Munsiff, Sunderbani.	5.00	---	0.10	---
11	Addl. Mob. Mag. Awantipura (Under 13 th FC)	---	---	---	0.20

By Order.

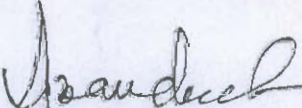

 (Ram Singh) 18/10
 Deputy Registrar (Accts)

No: 21083-101/Ac Dated: 18/10/2016

Copy to the:-

1. Pr. D&S Judge, Srinagar.
2. Addl. D&S Judge, Doda.
3. Ist. Addl. D&S Judge, Baramulla.
- 4-5 Sub Judge, Jammu/Nowshera.
6. Forest Magistrate, Srinagar.
7. Spl. Mob. Mag, Trehgam, (Under 13th F.C)
- 8-10 Munsiff, Bani/Kangan/Sunderbani.
11. Addl. Mobile Magistrate, Awantipura (Under 13th F.C)
- for inf. and n/a
- 12.. Try Officer, Sub Try. Distt. Court complex, Jammu
- 13 Try Officer, Saddar Court Try. Srinagar.
- 14-21 Treasury Officer, Doda/Baramulla/Nowshera/Trehgam/Bani/Kangan/Sunderbani/Awantipura.
22. Order book.

File vice for up-lookup


 Deputy Registrar (Accts) 18/10